

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER

: CP/189/CAA/2017

NAME OF THE TRANSFEROR 1

: NK TELE SYSTEMS LTD

NAME OF THE TRANSFEROR 2

: NSM HOLDING PVT LTD

NAME OF THE TRANSFEREE

: T.V. SUNDRAM IYENGAR & SONS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TK Bhaskay Vikiam p. Jain Shwetha Vasudevan

Coursel for the Petitioners

ORDER

Counsel for the applicant present. For hearing submissions, put up on 13.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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bc